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Title: Need to sanction the drinking water project under Swajaldhara scheme in Nalgonda, Andhra Pradesh.

SHRI GUTHA SUKENDER REDDY (NALGONDA): Hon. Speaker, Sir, Nalgonda is an important district of Andhra Pradesh in Telengana region. During the last few years this district is undergoing severe hardship on account of serious drought. This situation is so acute that farmers are in great difficulty. They could not sow their crops without water. Even drinking water is very scarce.

MR. SPEAKER: You can associate yourself with other Members.

SHRI GUTHA SUKENDER REDDY : Sir, water is not available for cattle. A large number of cattle have perished. Some project proposals with ten per cent contribution of villagers for drinking water had been sent by State Government under *Swajaldhara* scheme to the Central Government.

Sir, I would like to request the Central Government to take suitable action for sanction of drinking water project to Nalgonda and provide adequate funds under the *Swajaldhara* scheme as early as possible.

MR. SPEAKER: The House stands adjourned to meet again at 2.30 p.m.

13.21 hrs.

*The Lok Sabha then adjourned for Lunch till thirty minutes
past Fourteen of the Clock.*
